

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estr.(RJS)/39/2009

Date: 26.03.2009

The following officers are appointed / posted as Presiding Officers of the vacant Courts shown against their names in addition to their own duties with immediate effect till further orders :-

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S.No.	Name of Officer with present post	Name of the Court(s) of which the Presiding Officer appointed in addition to his own duties
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SARVA SHRI / MS. :

AJMER JUDGESHIP

- |    |  |  |
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| 1. | Shri K.K.Bagri<br>Spl.Judge, SC/ST Cases<br>Court, Ajmer | - (i) ADJ No.2, Ajmer<br>and<br>(ii) ADJ No.3, Ajmer |
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ALWAR JUDGESHIP

- |    |                              |               |
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| 1. | P.S.Tomar<br>ADJ(JT), Behror | - ADJ, Behror |
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BHARATPUR JUDGESHIP

- |    |   |  |
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| 1. | Ram Charan Meena<br>ADJ No.1, Bayana          | - ADJ No.2, Bayana                                 |
| 2. | Gyan Prakash Gupta<br>ADJ(FT) No.1, Bharatpur | - Judge, Spl.Court for Dacoity<br>Cases, Bharatpur |

CHITTORGARH JUDGESHIP

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| 1. | Shri Brij Mohan Gupta<br>DJ, Chittorgarh | - (i) ADJ No.1, Chittorgarh<br>and<br>(ii) ADJ No.2, Chittorgarh |
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CHURU JUDGESHIP

- |    |   |              |
|----|---|--------------|
| 1. | Randheer Singh Naruka<br>ADI, Ratangarh | - ADJ, Churu |
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DUNGARPUR JUDGESHIP

- |    |                                       |                           |
|----|---------------------------------------|---------------------------|
| 1. | J.P.Sharma-V<br>CJ(SD)-CIM, Dungarpur | - ACJ(SD)-ACJM, Dungarpur |
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*Yash*  
26.3.09

### HANUMANGARH JUDGESHIP

1. Kamal Chand Nahar - ADJ No.1, Hanumangarh  
ADJ(FT) No.3, Hanumangarh

### JAIPUR CITY JUDGESHIP

1. Govind Prasad Goyal - ADJ No.2, Jaipur City  
ADJ No.3, Jaipur City

### JODHPUR JUDGESHIP

1. Ajay Kumar Bhajak - ACJ(SD)-ACJM No.4,  
ACJ(SD)-ACJM No.3, Jodhpur Jodhpur

### KOTA JUDGESHIP

1. Vinay Kumar Goswami - ADJ No.3, Kota  
ADJ No.1, Kota
2. Ramesh Chandra Meena - ADJ No.5, Kota  
ADJ No.4, Kota

### PRATAPGARH JUDGESHIP

1. Avinash Chandra Sharma - (i) ACJ(SD)-ACJM, Pratapgarh  
CJ(SD)-CJM, Pratapgarh and  
(ii) CJ(SD)-ACJM, Amod  
H.Q. at Pratapgarh

### TONK JUDGESHIP

1. Neerja - Spl. Judge, SC/ST Cases  
DJ, Tonk Court, Tonk
2. Gyarsi Lal Sharma - ADJ, Malpura  
ADJ(FT), Tonk

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#### NOTE :-

1. The officers who have been appointed as P.O. of out lying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week.
2. The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much work so as to achieve at least 40% of the standard of work for which they are holding additional charge.

3. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER,

*G. S. S. S. S.*  
26.13.07

REGISTRAR GENERAL